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**Doubling**

1. Kuruppantara-Chingavanam (27 Km.)
  2. Chingavanam-Chengannur (27 Km.)
  3. Ernakulam-Kumbalam (7.71 Km.)
  4. Kumbalam-Turavur (15.59 Km.)
  5. Turavur-Ambalapuzha (50 Km.)\*
  6. Ambalapuzha-Haripad (18.13 Km.)
  7. Thiruvananthapuram-Kanniyakumari (86.50 Km.)
  8. Shoranur-Ernakulam (107 Km.)\*
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\* Projects are included in the Budget subject to requisite clearances.

Completion of Railway projects requires clearances from various departments of State Government and Central Ministries for acquisition of land, statutory clearances like forestry and wild life, shifting of utilities etc. leading to delay in completion of projects. Many of these factors are beyond the control of the Ministry of Railways. Further, in view of abnormal increase in land cost, State Government of Kerala has been requested for cost sharing of few new line/doubling projects.

**Unauthorised boarding in trains on the New Delhi-Chennai Central Route**

2072. DR. SASIK ALA PUSHPA RAMASWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has identified any vulnerable point(s) which pose serious threat to passengers and their belongings on New Delhi-Chennai Central railway route through which many important trains viz., T.N. Express, G.T. Express, Rajdhani Express, Durgam Express, Garib Rath Express etc., are being operated;

(b) if so, the details thereof;

(c) whether Government has also identified points/stations which are notorious for unauthorised boarding of reserved coaches, including sleeper class, of trains being operated between New Delhi-Chennai Central route; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area & passengers. After collation of available details, no vulnerable point(s) which pose serious threat to passengers and their belongings on New Delhi-Chennai Central railway route, could be identified as crimes have not been reported repeatedly at any particular point(s) on the said route.

(c) and (d) No, Sir. However, surprise/preventive checks are conducted regularly against unauthorised passengers in reserved coaches. Special efforts are also taken to ensure only bonafide passengers board in reserved coaches at originating stations by deploying additional staff to man the gates of reserved coaches at platforms.

**Placing orders for generators with BHEL-EML, Kerala**

2073. SHRI K. K. RAGESH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways are considering to place orders for generators with BHEL-EML, Kerala;

(b) if so, the details thereof; and

(c) whether there are any specific reasons for Railways to stop placing orders with BHEL-EML?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Yes, Sir.

(b) and (c) Details of orders of Generator set placed by Railways are as under:

Production Units	Purchase Order details	Quantity (Sets)
1	2	3
Integral Coach Factory	(i) P.O. No. ICF/08/15/1167/1530/F dated 16.09.2015	34
	(ii) P.O. No. ICF/08/15/0134/1223/F dated 02.05.2016	18